

the bank, they set up Rajasthan Bank. Financial Services, an advertising company named Akshar Bharat, Bangar Finance Limited, BFL. Software Ltd., Mridula Commodities (Pvt.) Limited, Kaveri Vyapar Pvt. Limited, Swagatam Impax Pvt. Ltd., and Kshitij Exima Pvt. Ltd. and opened the accounts of these companies in the selected branches of the Bank of Rajasthan Limited.

Sir, after proclaiming their control over the bank, Bangars promoted many favoured officers and appointed many officers ignoring their disqualifications and handed over the control of main branches and department of the banks to them. Ten main branches of the bank including Chaurangi Road branch of Calcutta, Janpath and Karol bagh branches of New Delhi, Fort branch of Mumbai and the branches of Madras, Bangalore, M.I. Road and Jauhari branches of Jaipur were declared high tech branches and were put under direct control of his favoured managing director Shri N.M. Chauradia. The scam of more than Rs. 150 crores has mainly taken place in some of these branches of the Bank.

The national organisation of bank workers had time and again made complaints to higher officers of the bank and RBI on the regard; but this scam took place because no satisfactory action was taken in this regard. Therefore, through you, I would like to urge upon the Govt. of India to present the actual position of the scam before the House after getting it enquired by CBI so that misappropriation of the public money could be checked immediately.

SHRI CHARIMAN LAL GUPTA : (Udhampur) : Mr. Chairman, Sir, I would like to urge open the Govt. and Shri Joce Saheb to give a patient hearing to what i say. The tragedy of Amarnath Yatra took place during August last year in which around 300 people who come from different parts of the country were killed. A committee was constituted after that which presented its report but unfortunately could not be discussed in the House. The Ministry of Home Affairs released the report at the fag end of the session due to which it could not be discussed. I would like to request that the said report should be properly discussed in the House.

Secondly, it is my good luck that Finance Minister of Jammu and Kashmir is present in the Gallery today, therefore, my point would reach the Govt. of Jammu and Kashmir soon. We all know that when this incident occurred last year, it was stated by the State Govt. that it did not expect the influx of so many people and therefore this tragedy took place. The people all our the country are enchanted by the attraction of Amarnath. The People of

the country have an attachment for Kashmir but they are unable to go there due to the condition prevailing there. This is the suitable occasion for the people of the different parts of the country when they come in a large number for the yatra. Therefore, the arrangement for this purpose should not be made temporarily. It is a very tectious journey unlike journeying Haridwara. It needs sufficient arrangements.

I request you that a waning should be given to Union as well as State Govt. to make immediate arrangements of all the necessary items. Last time, we could not provide even wireless sets. Lioson or coordination between armed and civilian services is necessary. If we do not start making arrangements in this regard immediately from now onwards, the yatra cannot become successful. We want this yatra to be successful and Kashmir should get the credit for it. But it is possible only when both the Governments are active in this regard and a fault proof arrangement should be made in consultation with the elected members of Parliament so that this yatra may become a success.

13.32 hrs.

*The Lok Sabha then adjourned for Lunch till Thirty Minutes past Fourteen of the Clock.*

14.40 hrs.

*The Lok Sabha re-assembled after Lunch at Forty Minutes past Fourteen of the Clock*

[PROF. RITA VERMA in the Chair]

#### MATTERS UNDER RULE 377

- (i) **Need to formulated a special plan for Disilting Pushkar Sarovar in Ajmer, Rajasthan.**

[Translation]

PROF. RASA SINGH RAWAT (Ajmer) : There is a famous pilgrim centre Pushkar in my Parliamentary constituency Ajmer (Rajasthan) which is important not only from the pilgrimage point but from the tourism points of view also. The silt carried by rain water - nullabs is deposited every year in Pushkar Sarovar due to which the sarovar has become Shallow and other natural resources of water have also dried up. As a result thereof, this holy lake does not have water during the summer season and thousands of pilgrims visiting this place are deprived of the holy dip.